

(63)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

OA No.411/93

Date of order: 5TH NOV. 1996

.....
Between:-

U. Sankara Rao

.. Applicant

AND

1. The Superintendent of Post Offices,
Vizianagaram District.
2. Director of Postal Services,
Visakhapatnam Region, Visakhapatnam.
3. Post Master General,
Visakhapatnam Region, Visakhapatnam.
4. Chief Post Master General
A.P. Postal Circle, Hyderabad .. Respondents

Counsel for the Applicant: Mr. V. Venkata Ramana

Counsel for the Respondents: Mr. N.R. Devaraj

CORAM

HON'BLE MR. R. RANGARAJAN: MEMBER (ADMN.)

HON'BLE MR. B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

R

D

OA No.411/93

Date: 5TH NOVEMBER, 1996

(64)

JUDGEMENT

(ORAL ORDER PER HON'BLE SHRI R. RANGARAJAN: MEMBER (ADMN.)

1. This OA is filed for setting aside the orders of removal of the Applicant from service.
2. None for the Applicant. Heard Shri N.R. Devaraj, Sr. Standing Counsel for Respondents.
3. This OA came up for hearing yesterday also when the learned counsel for the Applicant was not present. Though it is posted for today, the learned counsel for the Applicant did not care to present even today. In view of the default on the part of the Applicant to prosecute his case, the OA is dismissed for default under Rule 15(1) of Central Administrative Tribunal (Procedure) Rules, 1987. No costs.

B. S. JAI PARAMESHWAR

(B.S. JAI PARAMESHWAR)
MEMBER (J)
5/11/96

R. RANGARAJAN

(R. RANGARAJAN)
MEMBER (A)

DATED 5TH NOVEMBER, 1996

Dictated in open court

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DY. Registrar (3)

24196

TSN

(66)

27/11/96

PA 4/11/93

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
HON MR. B.S. JAI PAMMERA M(S).

DATED:

5/11/96

ORDER/JUDGEMENT

R.A./C.P./M.A. NO.

O.A. NO.

4/11/93

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
DESPATCH

21 NOV 1996

हृदराबाद न्यायपीठ
HYDERABAD BENCH